

ITEM NO.5 Court 6 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 990/2021

KISHAN CHAND JAIN Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 21-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. K. C. Jain, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.
Tag with W.P.(C) No.1325 of 2020.

(RASHMI DHYANI)
COURT MASTER

(POONAM VAID)
COURT MASTER